

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 336 of 2020**

**In the matter of:**

**EIH Ltd.**

**....Appellant**

**Vs.**

**Subodh Kumar Agrawal & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr.Arijit Mazumdar, Ms. Akanksha Kaushik & Ms. Aarushi Mishra, Advocates.**

**For Respondents: Mr. Anurag & Mr. Pankaj Vivek, Advocates for Caveator (Bank of Baroda).**

**ORDER**

**20.03.2020:** For filing of Reply of Resolution Applicant Respondent No.- 3, the matter is adjourned to **23<sup>th</sup> April, 2020**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*sim/nn*